

S.A. No.13/GAU/2020
(in ITA No. 60/GAU/2020)
A.Y. 2014-2015
J.C. Construction Private Ltd.
&
ITA No. 60/GAU/2020
A.Y. 2014-2015
J.C. Construction Private Ltd.

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-GUWAHATI 'e-COURT', KOLKATA**

**Before Shri Rajpal Yadav, Vice-President(KZ)
and Shri Girish Agrawal, Accountant Member**

**S.A. No. 13/GAU/2020
(arising out of I.T.A. No. 60/GAU/2020)
Assessment Year: 2014-2015**

***J.C. Construction Private Ltd.,.....Applicant
D.K. Road,
North Lakhimpur-787001, Assam
[PAN: AABCJ3063A]***

-Vs.-

***Deputy Commissioner of Income Tax,.....Respondent
Circle-Tezpur, Tezpur***

&

**I.T.A. No. 60/GAU/2020)
Assessment Year: 2014-2015**

***J.C. Construction Private Ltd.,.....Appellant
D.K. Road,
North Lakhimpur-787001, Assam
[PAN: AABCJ3063A]***

-Vs.-

***Deputy Commissioner of Income Tax,.....Respondent
Circle-Tezpur, Tezpur***

Appearances by:

Shri Debraj Sahu, Advocate, for the Applicant/Appellant

Shri N.T. Sherpa, JCIT, Sr. D.R. for the Respondent

Date of concluding the hearing : February 25, 2022

Date of pronouncing the order : February 25, 2022

O R D E R

Per Rajpal Yadav, Vice-President(KZ):-

The present Stay Application was filed by the assessee on 8th September, 2020. On account of certain defects, it remained pending before the Registry. In response to our notice, the ld. counsel for the

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assessee submitted that the assessee has resolved the dispute with the Department under Kar Vivad Samadhan Scheme and, therefore, it does not want to prosecute its appeal as well as its Stay Application further. He requested that both these be dismissed as withdrawn. We order accordingly

3. In the result, the Stay Application as well as the appeal of the assessee, both are dismissed.

Order pronounced in the open Court on February 25, 2022.

**Sd/-
(Girish Agrawal)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President**

Kolkata, the 25th day of February, 2022

- Copies to :*
- (1) ***J.C. Construction Private Ltd.,
D.K. Road, North Lakhimpur-787001, Assam***
 - (2) ***Deputy Commissioner of Income Tax,
Circle-Tezpur, Tezpur***
 - (3) ***Commissioner of Income Tax (Appeals), Guwahati-1,
Gauhati,***
 - (4) ***Commissioner of Income Tax- ,***
 - (5) ***The Departmental Representative***
 - (6) ***Guard File***

By order

***Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata***

Laha/Sr. P.S.